GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2980 TO BE ANSWERED ON 28.12.2018

ORPHANAGES

2980. SHRI KANWAR SINGH TANWAR: SHRI VIJAY KUMAR HANSDAK: SHRI RAM TAHAL CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps to identify orphans in the country, if so, the details and the outcome thereof;
- (b) the total number of orphanages functioning in the country along with children living therein during the last three years, State/UT-wise particularly in Jharkhand;
- (c) whether the Government proposes any new schemes for education and development of children living in these orphanages and if so, the details thereof;
- (d) the amount of funds allocated/ released and utilised to run such orphanages during the last three years;
- (e) whether any suggestions have been received from the Government of Jharkhand regarding functioning of orphanages and the welfare of orphans living in them; and
- (f) if so, the details thereof and the action taken so far by the Government on these suggestions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a): As per Section 2(42) of the Juvenile Justice (Care and Protection of Children) Act, 2015 "orphan" means a child who is without biological or adoptive parents or legal guardian; or whose legal guardian is not willing to take, or capable of taking care of the child. Section 2(14) (vi) of the JJ Act, 2015 defines children in need of care and protection (CNCP) as ones who does not have parents and no one is willing to take care of, or whose parents have abandoned or surrendered him. Therefore CNCP includes orphan children inter-alia. The Act mandates Institutional and Non-Institutional care for such children. The government has been implementing Child Protection Services-a scheme to deliver the security net as envisaged under JJ Act, 2015. However, the primary responsibility of execution of the Act lies with the State Governments/UT Administrations.
- (b): Total no. of Child Care Institutions (CCIs) funded by government during last three years is as per **Annexure-I.**
- (c): The provisions of care and protection of vulnerable children living in CCIs are defined under JJ Act, 2015 and JJ Model Rules, 2016. The children are also mandated to get education under Sarva Shiksha Abhiyaan of the Union Government.
- (d): The Ministry does not release any funds directly to any CCIs. Funds are released to State Governments/UT Administrations for managing institutions as recommended by them. State-wise releases made under CPS during the last three years are at **Annexure-II**.
- (e): No specific suggestions from the Government of Jharkhand have come in the notice of the Ministry.
- (f): The question does not arise in view of (e) above.

Statement referred to in reply to Part (b) of Lok Sabha Unstarred Q. No. 2980 due for 28.12.2018.

List of CCIs funded by Government of India under CPS scheme

S. No.	State	Homes					
		Govt. Beneficiaries NGO Benefi					
1	Andhra Pradesh	80	2460	13	342		
2	Arunachal Pradesh	1	7	4	72		
3	Assam	10	222				
4	Bihar	16	1013 49		1129		
5	Chhattisgarh	22	641	50	1652		
6	Goa	1	35	27	1547		
7	Gujarat	35	712	33	1350		
8	Haryana	8	374	47	1719		
9	Himachal Pradesh	11	386	26	851		
10	Jammu and Kashmir	12	569	2	142		
11	Jharkhand	13	531	43	1401		
12	Karnataka	78	2709	67	1549		
13	Kerala	29	759	759 17			
14	Madhya Pradesh	27	849	849 74			
15	Maharashtra	34	775	62	1893		
16	Manipur	5	63	58	1448		
17	Meghalaya	27	224	27	878		
18	Mizoram	20	320	21	918		
19	Nagaland	13	25	33	492		
20	Odisha	13	901	118	6425		
21	Punjab	13	463	4	99		
22	Rajasthan	52	812	72	2516		
23	Sikkim	4	65	20	550		
24	Tamil Nadu	45	3669	177	10886		
25	Tripura	14	430	17	394		
26	Uttar Pradesh	59	2376	61	3555		
27	Uttarakhand	18	193	4	161		
28	West Bengal	20	2210	100	4803		
29	Telangana	47	1580	6	105		
30	Andaman & Nicobar	0	0	8	367		
31	Chandigarh	6	193	2	46		
32	Dadra and Nagar Haveli	0	0	0	0		
33	Daman and Diu	0	0	0	0		
34	Lakshadweep	0	0	0	0		
35	National Capital Territory of Delhi	20	790	24	1164		
36	Puducherry	6	161	26	1032		
	Total	759	26517	1345	53439		

Statement referred to in reply to Part (d) of Lok Sabha Unstarred Q. No. 2980 due for 28.12.2018

Funds allocated/released and utilized by State/UTs during last three years

SI. No.	Name of the State	loption Agencies as on 2015-16			16-17	2017-18	
		Amount released	Amount Utlized	Amount released	Amount Utlized	Amount released	Amount Utlized
1	Andhra Pradesh	238.58	500.52	110.74	586.32	1469.88	1537.11
2	Arunachal Pradesh	571.68	92.02	52.29	179.54	643.71	180.00
3	Assam	597.90	1025.07	413.64	1112.98	2932.68	1787.53
4	Bihar	2687.89	1896.52	2787.92	1923.33	541.56	1633.69
5	Chattisgarh	3955.55	2086.26	527.77	1683.25	3181.97	2486.2
6	Goa	235.25	39.68	36.83	98.27	728.53	54.44
7	Gujarat	2328.90	1510.37	769.95	1526.53	590.11	1767.2
8	Haryana	496.44	350.89	0.00	1224.85	1858.22	2500.0
9	Himachal Pradesh	604.04	1255.12	2345.48	2390.26	1835.01	1833.1
10	Jammu & Kashmir	113.35	0.00	43.12	114.71	807.48	807.48
11	Jharkhand	369.88	387.42	840.11	842.14	1714.57	1641.7
12	Karnataka	1845.24	2193.66	3720.80	3709.53	3272.45	1364.0
13	Kerala	944.39	660.25	260.50	216.96	1849.45	1275.7
14	Madhya Pradesh	1116.03	2373.81	2503.88	2535.83	3262.77	2582.8
15	Maharashtra	3138.75	1975.29	2272.33	1569.37	608.15	608.15
16	Manipur	3082.18	1163.81	241.34	709.47	1886.33	2103.0
17	Meghalaya	1469.55	1497.88	2060.33	2060.33	1846.60	1846.6
18	Mizoram	2079.44	2079.44	1949.55	1949.55	1917.51	1917.5
19	Nagaland	2257.65	1473.21	1350.37	1447.50	1457.45	1457.4
20	Orissa	3309.07	2669.74	1089.22	2580.78	2599.30	2782.5
21	Punjab	820.81	515.57	581.67	718.31	143.24	875.43
22	Rajasthan	3258.92	2929.43	0.00	2267.52	4752.30	2890.8
23	Sikkim	562.00	303.74	601.18	365.87	662.76	125.43
24	Tamil Nadu	825.04	4282.78	13039.37	3648.55	2013.12	5512.5
25	Telangana	354.88	93.94	195.64	1823.98	894.82	633.08
26	Tripura	710.63	680.20	676.04	415.30	446.81	499.00
27	Uttar Pradesh	2884.18	3293.57	3207.19	3109.82	1830.67	4222.9
28	Uttarakhand	66.88	3.89	15.54	187.54	907.57	731.40
29	West Bengal	508.67	1067.29	6763.87	3522.60	5073.56	4232.6
30	Andaman & Nicobar Island	36.03	36.03	36.88	36.76	31.66	93.36
31	Chandigarh	357.82	324.15	245.44	278.53	194.32	172.73
32	Dadra & Nagar Haveli	58.66	5.84	177.59	59.11	24.82	69.90
33	Daman & Diu	82.82	57.69	126.42	80.33	21.89	83.00
34	Delhi	1363.40	931.53	978.64	1024.94	354.33	907.88
35	Lakshadweep	0.00	0.00	0.00	0.00	-	
36	Puducherry	559.60	622.75	826.33	768.69	114.35	426.20
Total		43892.10	40379.36	50847.97	46769.35	52469.95	53642.9